

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-741
ANSWERED ON-17/09/2020

BASIC CUSTOMS DUTY ON SOLAR EQUIPMENT

741. SHRI NATARAJAN P.R.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state

- (a) whether the Government has fixed any target in achieving 100 GW of solar energy by 2022;
- (b) if so, the details thereof along with target achieved so far;
- (c) whether the Government proposes to levy Basic Customs Duty (BCD) on solar energy equipment to discourage imports;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) The Government has fixed target of setting up 100 GW solar power by December 2022.
- (b) As on 31.08.2020, installed capacity of solar power was about 35.7 GW.
- (c) to (e) The decision to impose Basic Customs Duty (BCD) on any commodity is taken by Ministry of Finance keeping in view all relevant factors.
